

To

The Registrar,  
National Green Tribunal,  
New Delhi.

**Sub:** O.A. No. 177/2022 Abhisit Kusum Gupta versus State of Uttar Pradesh.

1. That the petitioner filed the above mentioned Original Application by which he has raised the complaint about the destruction and damaged of wetland/water bodies in District Gautam Buddh Nagar and made a prayer that the authorities concerned be directed to take steps for rejuvenation, restoration and improvement of the existing water bodies in the district and take further steps to remove encroachment on the water bodies.
2. In pursuance of the letter dated 5 March 2018 issued by Principal Chief Conservator Forest and Wildlife U.P. to all the District Magistrate, District Wetland Authority was constituted and District Magistrate has been made Chairman and Divisional Forest Officer has been made Member Secretary of the Committee. It is submitted that the committee has been constituted for giving suggestion to the concerned authorities related to identification, sustainable development and preparation of the data, verification of Wetland.
3. After the formation of District Wetland Committee, several meetings were conducted under the chairmanship of District Magistrate Gautam Buddh Nagar.

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4. In above context 27 meeting (Annexure-R I) has been conducted under the Chairmanship of District Magistrate of Gautam Buddh Nagar and directed the concern Authorities to comply Minutes of Meeting as on 27.01.2023. In consonance of letter no. 6205/29-1 dated 10.04.2023 issued by District Magistrate, Gautambudh Nagar/Chairman of District Wetland Committee, the petitioner Shri Abhist kusum Gupta was also added in the District Wetland Committee (Annexure- R II). After addition of the Petitioner as a committee member in this context, 12 meeting (Annexure- R III) has been conducted under the Chairmanship of District Magistrate of Gautam Buddh Nagar and directed the concern Authorities to comply Minutes of Meeting as on 22.06.2023 in light of Hon'ble NGT orders.
5. It is submitted that the District Wetland Committee has been performing its duty with utmost sincerity and taking necessary steps for the protection, conservation of the water bodies/Wetland.

It is therefore requested to you kindly place the present information along with the annexures before the Hon'ble for the adjudication of the Original Application.

Place: *NOIDA*

Date: *16-01-2024*

  
Divisional Forest Officer/Member Secretary,  
District Wetland Committee,  
Gautam Buddh Nagar